GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 811 TO BE ANSWERED ON JULY 24, 2025

MODERNISATION OF URBAN DRAINAGE SYSTEMS

NO. 811. SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the percentage of urban areas in the country covered by proper drainage systems along with the number of cities and towns still dependent on open drains, State-wise;
- (b) the total length, capacity and condition of existing stormwater and sewage drainage networks in major cities with details of uncovered, under-served or flood-prone areas;
- (c) the number of urban floods and waterlogging incidents reported during the last five years, city-wise along with the estimated social and economic impact of such incidents;
- (d) the details of the funds allocated, sanctioned and utilised for urban drainage infrastructure under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM) and Swachh Bharat Mission-Urban (SBM-U) during each of the last five years, State-wise; and
- (e) whether the Government proposes to introduce new guidelines, investments or technologies for modernising urban drainage systems to enhance flood resilience and climate adaptation and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): As per 12th Schedule of the Constitution of India, urban planning falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city level, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem. Statewise/ city-wise data of drainage system in the country is not centrally maintained.

(c) to (e) Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities, who are responsible for maintaining the drainage and sewerage system. Usually, increased incidence of high intensity rainfall in short duration is mainly responsible for urban floods, which is further compounded by unplanned growth, encroachment of natural water bodies, inadequate sewer systems, inadequate rainwater drainage systems, encroachments, etc. Government of India supplements the efforts of the States through schematic interventions/advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem. Ministry of Housing and Urban Affairs does not centrally maintain the details of the incidents of urban floods and water logging incidents in cities.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), storm water drainage was an admissible component which involved construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. Under AMRUT, 838 Storm Water Drainage projects worth ₹3016.82 crore have been approved. As reported by the States, 809 Storm Water Drainage projects worth ₹2,401.38 crore have been completed, which has resulted in elimination of 3,759 water logging points. State-wise details are given in Annexure-I.

Under AMRUT 2.0, rejuvenation of water bodies and wells is one of the main components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 3,032 water body rejuvenation projects worth ₹6,210.66 crore have been approved so far. State-wise details are given in Annexure-II.

Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021. SBM-U 2.0 also includes a new component i.e. Used Water management (UWM) under which Central share funds for Urban Local Bodies (ULBs) with population less than 1 lakh are released for taking up the activities for setting up of Sewage Treatment Plants (STPs)/ STP-cum-FSTP; laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main upto STP and; procuring adequate numbers of septic tank desludging equipments. State-wise details of funds allocated under UWM component of SBM-U 2.0 and year-wise released is at Annexure-III.

SCM followed an area-based development approach through retrofitting, redevelopment and greenfield development in 100 cities. The cities under SCM are being developed based on Smart City Proposals (SCPs) across various sectors viz. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., approved by High Powered Steering Committee (HPSC), received from States/UTs. For Water Sanitation & Hygiene (WASH), 1545 projects worth ₹49,621 crore have been taken up by Smart Cities in convergence with other Mission/ Schemes, of which 1465 projects worth ₹47,396 crore have been completed. As on 11.07.2025, out of a total 8063 projects amounting to ₹1,64,695 crore undertaken in the 100 cities selected under SCM, 7,636 projects (95% of total projects) amounting to ₹1,53,977 crore have been completed and the remaining 427 projects amounting to ₹10,718 crore are ongoing. With the closure of SCM on March 31, 2025, there is no Budgetary allocation under SCM for this financial year.

MoHUA has published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

- i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014:
- https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf
- ii. Standard Operating Procedure (SOP) for Urban Flooding https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding-5 %20May%202017.pdf
- iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution

https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf iv. Guidance Document on Creation of Rain Water Harvesting Parks https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf

ANNEXURE-I REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 811 REGARDING "MODERNISATION OF URBAN DRAINAGE SYSTEMS", DUE FOR ANSWER IN THE LOK SABHA ON 24.07.2025:

STATE-WISE DETAILS OF STORM WATER DRAINAGE PROJECTS UNDER AMRUT

SI No.	State/UT's	Total projects taken up		Work Completed			
		No of Projects	Cost (In ₹ Cr.)	No of Projects	Cost (In ₹ Cr.)	No of water logging points eliminated	
1	Andaman & Nicobar Islands	8	4.02	8	4.02	11	
2	Andhra Pradesh	14	342.72	4	100.81	6	
3	Arunachal Pradesh	3	40.37	3	40.37	10	
4	Bihar	3	237.99	2	79.21	13	
5	Delhi	3	5.38	3	5.38	17	
6	Gujarat	36	224.49	35	219.91	242	
7	Haryana	19	452.37	18	323.26	241	
8	Himachal Pradesh	10	31.91	10	31.91	244	
9	Jammu and Kashmir	36	184.73	36	184.73	179	
10	Karnataka	83	238.06	83	238.06	128	
11	Kerala	535	363.4	524	339.42	1371	
12	Madhya Pradesh	23	248.32	23	248.32	223	
13	Maharashtra	1	94.06	1	94.06	20	
14	Mizoram	3	57.2	3	57.2	0	
15	Nagaland	8	79.75	3	22.67	0	
16	Rajasthan	6	63.07	6	63.07	30	
17	Sikkim	25	14.91	25	14.91	853	
18	Uttarakhand	15	32.57	15	32.57	103	
19	West Bengal	7	301.5	7	301.5	68	
	Total	838	3016.82	809	2401.38	3759	

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 811 REGARDING "MODERNISATION OF URBAN DRAINAGE SYSTEMS", DUE FOR ANSWER IN THE LOK SABHA ON 24.07.2025:

STATE-WISE DETAILS OF WATERBODY REJUVENATION PROJECTS UNDER AMRUT 2.0

			T0tal Project
SI NO	State/UT's	No	Cost (in Cr.)
1	ANDHRA PRADESH	196	522.04
2	ARUNACHAL PRADESH	4	12.32
3	ASSAM	31	18.48
4	BIHAR	7	11.6383
5	CHHATTISGARH	17	119.06
6	DELHI	45	157.303
7	GOA	2	11.96
8	GUJARAT	188	650.566
9	HIMACHAL PRADESH	19	8.39472
10	JAMMU AND KASHMIR	50	19.2924
11	JHARKHAND	70	106.283
12	KARNATAKA	203	542.267
13	KERALA	371	146.6429
14	LADAKH	1	3
15	MADHYA PRADESH	430	511.7537
16	MAHARASHTRA	96	1535.869
17	MANIPUR	21	4.27643
18	MIZORAM	73	12
19	NAGALAND	1	0.76
20	ODISHA	137	184.313
21	PUDUCHERRY	9	9.1685
22	PUNJAB	24	63.2699
23	RAJASTHAN	98	356.3304
24	SIKKIM	1	1.25
25	TAMIL NADU	474	229.1884
26	TELANGANA	142	380.1057
27	TRIPURA	9	22.464
28	UTTAR PRADESH	194	385.6363
29	UTTARAKHAND	2	0.9668
30	WEST BENGAL	117	184.059
	Total	3032	6210.658

ANNEXURE-III REFERRED TO IN REPLY TO PART (c) to (e) OF UNSTARRED QUESTION NO. 811 REGARDING "MODERNISATION OF URBAN DRAINAGE SYSTEMS", DUE FOR ANSWER IN THE LOK SABHA ON 24.07.2025:

STATE-WISE DETAILS OF FUNDS ALLOCATED UNDER UWM COMPONENT OF SBM-U 2.0 AND YEAR-WISE RELEASED

SI. No. State/UT Allocation (In ₹ Cr)		1		LAK-WIJL K		_	_
2 Andhra Pradesh 694.10 2.20 150.00 0.00 3.75 3 Arunachal Pradesh 79.30 0.56 0.00 19.27 0.00 4 Assam 315.70 1.92 41.00 0.00 1.28 5 Bihar 666.50 2.86 0.00 0.00 163.77 6 Chandigarh 0.00 0.02 0.00 0.00 0.00 7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 Dadra & Nagar Baryan 0.06 0.00 0.00 0.00 0.57 B Haveli 23.10 0.06 0.00 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00		State/UT	Allocation	2021-22	Allocation 2022-23	2023-24	2024-25
3 Arunachal Pradesh 79.30 0.56 0.00 19.27 0.00 4 Assam 315.70 1.92 41.00 0.00 1.28 5 Bihar 666.50 2.86 0.00 0.00 0.00 163.77 6 Chandigarh 0.00 0.02 0.00 0.00 0.00 0.00 7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 8 Haveli 3.38 162.46 0.00 0.57 9 Delhi 0.00 0.06 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir	1	A&N Islands	0.00	0.02	0.00	0.00	0.00
4 Assam 315.70 1.92 41.00 0.00 1.28 5 Bihar 666.50 2.86 0.00 0.00 163.77 6 Chandigarh 0.00 0.02 0.00 0.00 0.00 7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 Dadra & Nagar Badra & Nagar 8 162.46 0.00 0.00 0.57 8 Haveli 23.10 0.06 0.00 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 232.41 0.00 15 Jharkhand	2	Andhra Pradesh	694.10	2.20	150.00	0.00	3.75
5 Bihar 666.50 2.86 0.00 0.00 163.77 6 Chandigarh 0.00 0.02 0.00 0.00 0.00 7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 8 Haveli and Daman & Diu 23.10 0.06 0.00 0.00 0.00 9 Delhi 0.00 0.20 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 25.40 0.00 15 Jharkhand 236.80 0.84 0.00 232.41 0.00 16 Karnataka 112	3	Arunachal Pradesh	79.30	0.56	0.00	19.27	0.00
6 Chandigarh 0.00 0.02 0.00 0.00 0.00 7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 8 Haveli and Damar & Nagar 23.10 0.06 0.00 0.00 0.00 9 Delhi 0.00 0.20 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 24.01 0.00 15 Jharkhand 236.80 0.84 0.00 232.41 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 52	4	Assam	315.70	1.92	41.00	0.00	1.28
7 Chhattisgarh 414.60 3.38 162.46 0.00 0.57 8 Haveli and Daman & Diu and Dam	5	Bihar	666.50	2.86	0.00	0.00	163.77
B Dadra & Nagar 23.10 0.06 0.00 0.00 0.00 9 Delhi 0.00 0.20 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10	6	Chandigarh	0.00	0.02	0.00	0.00	0.00
8 Haveli and Daman & Diu 23.10 0.06 0.00 0.00 0.00 0.00 9 Delhi 0.00 0.20 0.00 0.00 0.00 10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 15 Jharkhand 236.80 0.84 0.00 232.41 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 54.85 237.78 20 <	7	Chhattisgarh	414.60	3.38	162.46	0.00	0.57
10 Goa 56.90 0.28 2.87 0.00 0.00 11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80	8	Haveli	23.10	0.06	0.00	0.00	0.00
11 Gujarat 806.90 3.30 0.00 10.15 68.92 12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur <td< td=""><td>9</td><td>Delhi</td><td>0.00</td><td>0.20</td><td>0.00</td><td>0.00</td><td>0.00</td></td<>	9	Delhi	0.00	0.20	0.00	0.00	0.00
12 Haryana 284.40 1.86 0.00 0.00 0.50 13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland<	10	Goa	56.90	0.28	2.87	0.00	0.00
13 Himachal Pradesh 101.00 1.22 0.00 24.01 0.00 14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 11.57 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland <	11	Gujarat	806.90	3.30	0.00	10.15	68.92
14 Jammu & Kashmir 226.40 3.20 0.00 53.40 0.00 15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Puducherry 26.	12	Haryana	284.40	1.86	0.00	0.00	0.50
15 Jharkhand 236.80 0.84 0.00 46.49 0.00 16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08	13	Himachal Pradesh	101.00	1.22	0.00	24.01	0.00
16 Karnataka 1128.60 5.74 0.00 232.41 0.00 17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.63 28 Rajasthan 916.10	14	Jammu & Kashmir	226.40	3.20	0.00	53.40	0.00
17 Kerala 521.70 1.88 0.00 0.00 0.00 18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10	15	Jharkhand	236.80	0.84	0.00	46.49	0.00
18 Ladakh 34.10 0.14 0.00 0.00 0.00 19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80	16	Karnataka	1128.60	5.74	0.00	232.41	0.00
19 Madhya Pradesh 1229.50 8.24 0.00 54.85 237.78 20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 31 Telangana 463.10	17	Kerala	521.70	1.88	0.00	0.00	0.00
20 Maharashtra 1484.80 8.04 19.56 282.02 0.00 21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 4	18	Ladakh	34.10	0.14	0.00	0.00	0.00
21 Manipur 58.70 0.54 4.85 0.00 9.28 22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttarakhand 203.00	19	Madhya Pradesh	1229.50	8.24	0.00	54.85	237.78
22 Meghalaya 40.80 0.20 0.00 10.00 0.00 23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 34 Uttarakhand 203.00	20	Maharashtra	1484.80	8.04	19.56	282.02	0.00
23 Mizoram 48.10 0.46 0.00 11.57 0.00 24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 <td>21</td> <td>Manipur</td> <td>58.70</td> <td>0.54</td> <td>4.85</td> <td>0.00</td> <td>9.28</td>	21	Manipur	58.70	0.54	4.85	0.00	9.28
24 Nagaland 103.27 0.78 0.00 25.04 0.00 25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	22	Meghalaya	40.80	0.20	0.00	10.00	0.00
25 Odisha 491.00 2.28 0.00 120.47 1.63 25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	23	Mizoram	48.10	0.46	0.00	11.57	0.00
25 Puducherry 26.08 0.20 7.96 0.00 0.00 27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	24	Nagaland	103.27	0.78	0.00	25.04	0.00
27 Punjab 589.00 3.32 87.42 0.00 0.63 28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	25	Odisha	491.00	2.28	0.00	120.47	1.63
28 Rajasthan 916.10 3.96 35.90 100.10 2.89 29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	25	Puducherry	26.08	0.20	7.96	0.00	0.00
29 Sikkim 9.80 0.14 0.00 2.31 0.00 30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	27	Punjab	589.00	3.32	87.42	0.00	0.63
30 Tamil Nadu 1999.70 13.32 326.75 0.00 160.50 31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	28	Rajasthan	916.10	3.96	35.90	100.10	2.89
31 Telangana 463.10 2.82 182.42 0.00 0.00 32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	29	Sikkim	9.80	0.14	0.00	2.31	0.00
32 Tripura 48.40 0.40 0.00 7.78 0.00 33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	30	Tamil Nadu	1999.70	13.32	326.75	0.00	160.50
33 Uttar Pradesh 2117.20 14.48 0.00 256.31 0.00 34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	31	Telangana	463.10	2.82	182.42	0.00	0.00
34 Uttarakhand 203.00 2.02 0.00 0.00 0.00	32	Tripura	48.40	0.40	0.00	7.78	0.00
	33	Uttar Pradesh	2117.20	14.48	0.00	256.31	0.00
35 West Bengal 507.90 2.56 0.00 0.00 121.61	34	Uttarakhand	203.00	2.02	0.00	0.00	0.00
	35	West Bengal	507.90	2.56	0.00	0.00	121.61